



**NIRMA**  
UNIVERSITY

INSTITUTE OF LAW

NAAC ACCREDITED 'A' GRADE



Fair Competition  
for Greater Good

# 10TH IL- NMCC

16-18 APRIL, 2021



~ PROVISIONAL  
INVITE ~



## MESSAGE FROM DIRECTOR'S DESK

---

At the outset, I take this opportunity to welcome you all, as we at the Institute of Law, Nirma University, take another step towards achieving our goal of providing a conducive environment towards imparting legal education and creating all-round legal practitioners. I take pride in introducing the 10th IL- National Moot Court Competition in association with the Competition Commission of India. Owing to the challenges posed by the global pandemic, this time the event is set to take place virtually.

This moot will help the students to explore the areas of Competition Law & Intellectual Property Rights. There cannot be a more prudent way to respond to such grey areas of law than a thought-provoking analysis through a Moot Court. The Moot Court Competitions are a student's portal to the assessment of practical utility of ideas. This event is an attempt to create a platform for encouraging original thinking, critical reasoning and discussion on critical areas of law.

I convey my best wishes to all the teams and we look forward for having you with us for this competition, this time virtually.



## ABOUT IL- NMCC

---

**The Institute of Law - National Moot Court Competition** is an initiative of the student community at ILNU with an aim to bring together students from different regions and diverse backgrounds, to come together, interact, compete and challenge their skills as future legal practitioners.

At IL-NMCC, we have always tried to provide the students with an enriching and learning experience by way of participation of almost all law schools of the country and some of the greatest legal minds in the fraternity.

The Institute of Law, Nirma University in association with the Competition Commission of India, a regulatory body established by the Government of India presents the 10th edition of **Institute of Law, National Moot Court Competition, 2021 (IL-NMCC)**, this time **virtually**.



## THE ORGANIZERS

---

**Institute of Law, Nirma University (ILNU)**, stands as one of the fastest emerging law schools in India. Since its very inception, the Institute has placed Moot Court activities on the pinnacle, keeping in mind the aspiration to nourish minds that are comfortable and skilled in dealing with the differing legal systems and cultures that make up our global community. Over the years, ILNU has hosted 9 editions of NMCC along with other International and National Moots including the Bar Council of India Moot, Henry Dunant Moot to name a few.

**Competition Commission of India (CCI)**, is a regulatory body established by the Government of India with the duty to eliminate practices having adverse effect on competition, thereby promoting and sustaining the interests of the consumers and ensuring freedom of trade in India. The Commission is also required to undertake competition advocacy, create public awareness and impart training on competition issues.

---

# FORMAT OF THE COMPETITION

---

The competition will take place virtually. It is a three-day event, consisting of the Preliminary Rounds and the Advanced Rounds. The Advanced Rounds of the Competition shall consist of the Quarter-Finals, the Semi-Finals and the Final Round.

The Moot Court Committee (Organizing) at ILNU, welcomes universities and institutions from all over the country, to participate in the 10th IL - NMCC.

All interested institutions shall provisionally register for the competition on or before **21st February, 2021** by filling in the google form, the link for which is mentioned below -

<https://forms.gle/5zE8YGC T3aYtXvFy5>



# IMPORTANT DATES

---

- Opening of Provisional Registrations: 9th February, 2021
- Last Date for the Provisional Registrations: 21st February, 2021
- Release of the Moot Problem: Fourth Week of February, 2021
- Commencement of the Final Registrations: 2nd March, 2021
- Last Date for the Final Registrations: 20th March, 2021
- Competition Dates: 16th - 18th April, 2021



# CONTACT US

Queries may be directed at  
[mootorganizingcommittee.ilnu@nirmauni.ac.in](mailto:mootorganizingcommittee.ilnu@nirmauni.ac.in)

Or you can get in touch with the undersigned

*Kareena Bakhtyarpuri*  
*Convener*  
*(9099839882)*

*Jatin Khushalani*  
*Co - Convener*  
*(9998733994)*

In addition, you can also share your feedback &  
suggestions with the Faculty Co-Ordinator -  
Ms. Anubhuti Dungdung at  
[anubhuti.dungdung@nirmauni.ac.in](mailto:anubhuti.dungdung@nirmauni.ac.in)

**Moot Court Committee (Organizing)**  
**Institute of Law, Nirma University - Ahmedabad**